

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.03.2018.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP No. 51/BB/2018	For compliance	GKM Associates	252(3)	Mr. Rajwanth Sing	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. RAKESH BHATT
9056272199

PETITIONER

Rakesh

ORDER

Counsel for petitioner company/operational creditor is present. Counsel submitted some of the objections raised by the Registry is concern with maintainability which can be looked into at the time of final hearing. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice, PCS to collect notice and serve it on ROC, Karnataka and file proof of service. List it on 23.03.2018.


MEMBER (J)